

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

63

C.P No. 67/(MAH)/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES: Mr. J. C. Mansukhani & Ors.
V/s.
M/s. MAN Industries (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	For Ms. Sayalee Kulkarni i/b Orbit Law Services. for Petitioners <i>(Signature)</i>		
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For Respondents Ms. Meghna <i>(Signature)</i> Rao i/b Vartices <i>(Signature)</i> Partners	
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CP 67/397-398/ NCLT/MB/MAH/2016

At request of the Petitioner Counsel, list this matter on 4.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)